



NOTIFICATION No. 86 / 2018

Thiru A.A.Nakkiran, Special Judge, Special Court under TNPID Act, Chennai, who has been appointed on transfer as Presiding Officer, Industrial Tribunal, Chennai in G.O.(Ms).No.65, Labour and Employment (D2) Department, dated 01.06.2018, is transferred and posted as Presiding Officer, Industrial Tribunal, Chennai, in the existing vacancy.

Thiru A.Zakir Hussain, Additional Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Chennai in G.O.(Ms).No.65, Labour and Employment (D2) Department, dated 01.06.2018, is transferred and posted as Presiding Officer, Principal Labour Court, Chennai, in the existing vacancy.

Thiru N.Venkatavaradan, Judge, I Additional Special Court for Exclusive Trial of Cases under N.D.P.S.Act, Madurai, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai in G.O.(Ms).No.65, Labour and Employment (D2) Department, dated 01.06.2018, is transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, vice Thiru T.Chandrasekaran, transferred.

Tmt. Jacinta Martin, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli, who has been appointed on transfer as Presiding Officer, II Additional Labour Court, Chennai in G.O.(Ms).No.65, Labour and Employment (D2) Department, dated 01.06.2018, is transferred and posted as Presiding Officer, II Additional Labour Court, Chennai, in the existing vacancy.

Thiru T.Chandrasekaran, Presiding Officer, I Additional Labour Court, Chennai, who has been appointed on transfer as Presiding Officer, Labour Court, Madurai in G.O.(Ms).No.65, Labour and Employment (D2) Department, dated 01.06.2018, is transferred and posted as Presiding Officer, Labour Court, Madurai, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 04.06.2018.**

*R. J. N.*  
*04/06/18*  
**REGISTRAR GENERAL.**

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Presiding Officer, Industrial Tribunal, Chennai.
4. The Presiding Officer, Principal Labour Court / II Additional Labour Court, Chennai.
5. The Principal Judge, City Civil Court, Chennai.
6. The Principal District Judges, Madurai / Tiruchirappalli.
7. The Chief Metropolitan Magistrate, Egmore, Chennai.
8. The Chief Judicial Magistrates, Madurai / Tiruchirappalli.
9. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Pay and Accounts Officer, Madurai.
12. The Treasury Officer, District Treasury, Tiruchirappalli.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Registrar (Vigilance), High Court, Madras. (12 copies)
8. The Registrar (Management), High Court, Madras.
9. The Registrar (Special Cell), High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (District Judiciary), High Court, Madras.
12. The Additional Registrar-I (Vigilance), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.

15. The Registrar (Recruitment), High Court, Madras.
16. The Official Assignee, High Court, Madras.
17. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
18. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
19. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
21. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
22. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
23. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore / Madurai.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, High Court Legal Services Committee, Chennai.
26. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
27. The Chief Accounts Officer, High Court, Madras.
28. The Assistant Registrar, Admn.I / Admn.II / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
29. The Court Managers I / II, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
31. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
32. The Technical Director, NIC, High Court, Madras.
33. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5



**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - District Judges - Transfer and Postings -  
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 86 / 2018, dated : 04.06.2018.

.....

Thiru. A.A.Nakkiran, Special Judge, Special Court under TNPID Act, Chennai, who has been transferred and posted as Presiding Officer, Industrial Tribunal, Chennai, vide High Court's Notification cited above, is required to take charge of his new post, immediately. After taking charge of the post of Presiding Officer, Industrial Tribunal, Chennai, Thiru A.A.Nakkiran, is required to hold full additional charge of the post of Special Judge, Special Court under TNPID Act, Chennai, until further orders.

Thiru A.Zakir Hussain, Additional Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai, who has been transferred and posted as Presiding Officer, Principal Labour Court, Chennai, vide High Court's Notification cited above, is required to hand over charge of his present post to the Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai, immediately, and take charge of his new post, on the same day.

The Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai is required to hold full additional charge of the post of Additional Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai, until further orders.

Thiru. N.Venkatavaradhan, Judge, I Additional Special Court for Exclusive Trial of cases under N.D.P.S.Act, Madurai, who has been transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, vide High Court's Notification cited above, is required to hand over charge of his post to the Additional District Judge & Presiding Officer, Principal Special Court under E.C.Act, Madurai, immediately, and take charge of his new post, within the joining time as prescribed under relevant Rules.

The Additional District Judge & Presiding Officer, Principal Special Court under E.C.Act, Madurai is required to hold full additional charge of the post of Judge, I Additional Special Court for Exclusive Trial of cases under N.D.P.S.Act, Madurai, until further orders.

Tmt. Jacinta Martin, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli, who has been transferred and posted as Presiding Officer, II Additional Labour Court, Chennai vide High Court's Notification cited above, is required to hand over charge of her present post to the II Additional District Judge, Tiruchirappalli and the post of Chairman, Permanent Lok Adalat, Tiruchirappalli, which she is holding as full additional charge to the Special District Judge, Special District Court to deal with MCOP Cases, Tiruchirappalli, immediately, and take charge of her new post, within the joining time as prescribed under relevant Rules.

The II Additional District Judge, Tiruchirappalli is required to hold full additional charge of the post of Sessions Judge, Mahalir Neethimandram, Tiruchirappalli, until further orders.

The Special District Judge, Special District Court to deal with MCOP Cases, Tiruchirappalli, is required to hold full additional charge of the post of Chairman, Permanent Lok Adalat, Tiruchirappalli, until further orders.

Thiru T.Chandrasekaran, Presiding Officer, I Additional Labour Court, Chennai, who has been transferred and posted as Presiding Officer, Labour Court, Madurai, vide High Court's Notification cited above, is required to hand over charge of his present post and the posts of Presiding Officer, Principal Labour Court, Chennai, and Presiding Officer, II Additional Labour Court, Chennai, which he is now holding as full additional charge, to the Presiding Officer, III Additional Labour Court, Chennai, immediately and take charge of his new post, within the joining time as prescribed under relevant Rules.

The Presiding Officer, III Additional Labour Court, Chennai, is required to hold full additional charge of the posts of Presiding Officer, Principal Labour Court, Chennai, Presiding Officer, I Additional Labour Court, Chennai and Presiding Officer, II Additional Labour Court, Chennai, till the successor takes charge of the said post.

**HIGH COURT, MADRAS.**

**DATED: 04.06.2018.**

*R. J. M. 04/06/18*  
**REGISTRAR GENERAL.**

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Presiding Officer, Industrial Tribunal, Chennai.
4. The Presiding Officer, Principal Labour Court / II Additional Labour Court / III Additional Labour Court, Chennai.
5. The Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai.
6. The Additional District Judge & Presiding Officer, Principal Special Court under E.C.Act, Madurai
7. The II Additional District Judge, Tiruchirappalli.
8. The Chairman, Permanent Lok Adalat, Tiruchirappalli.
9. The Special District Judge, Special District Court to deal with MCOP Cases, Tiruchirappalli.
10. The Principal Judge, City Civil Court, Chennai.
11. The Principal District Judges, Madurai / Tiruchirappalli.
12. The Chief Metropolitan Magistrate, Egmore, Chennai.
13. The Chief Judicial Magistrates, Madurai / Tiruchirappalli.
14. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
15. The Pay and Accounts Officer, High Court, Madras.
16. The Pay and Accounts Officer, Madurai.
17. The Treasury Officer, District Treasury, Tiruchirappalli.

**Copy to:**

The Record Keeper, A.D. Records, High Court, Madras.